

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 07
CP No. (IB)-99/7/JPR/2020
Under Section 7 of IBC, 2016**

In the matter of:

Chetan Kumar Vijayvargiya & Anr.

...Financial Creditor

Versus

Aadarsh Inframax Developers Pvt. Ltd.

... Corporate Debtor

Due to administrative reasons, the matter is reposted to 27.05.2021.

Sd

Assistant Registrar

April 15, 2021
H.A